NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 4

IA 1997/2024
In
C.P. (IB)/3219(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: Union Bank Of India VS Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

IA 1997/2024

1. Mr. Dhrupad Vaghani, Ld. Counsel for the Applicant present.
2. The Registry is directed to issue notice to the Respondents clearly intimating the next date of hearing and requiring to file reply within two weeks after duly serving the copy to the other side.
3. List this matter for further consideration on 15.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/